

Central Administrative Tribunal  
Calcutta Bench

14-6-05

OA 211/96

Present : Hon'ble Mr.N.D. Dayal, Member(A)  
Hon'ble Mr.K.B.S. Rajan, Member(J)

Bidyadhar Pandey & Others

-Vs-

M/o Defence

For the applicant : None

For the respondents : Mr.M.S. Banerjee, Counsel

ORDER

Mr.N.D. Dayal, Member(A)

None appears on behalf of the applicants, nor the applicants are present when the matter is called. It is noticed that none appeared on behalf of the applicants on 11-4-2005 and 19-4-2005 as well. It appears that the applicants are not interested in pursuing this matter, which is of 1996. As such, the application is dismissed for default. Mr. Banerjee, the learned counsel for the respondents is present. No costs.

  
Member(J)

  
Member(A)